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Title: Ruling regarding notices of Adjournment motion.

HON. SPEAKER: I will give my ruling.

...(Interruptions)

HON. SPEAKER: Hon. Members, I have received notices of Adjournment Motion from Prof. Saugata Roy, Shri M.B. Rajesh, Shri Gaurav Gogoi, Shri Rajeev Satav, Shri Deepender Singh Hooda, Shri S.P. Muddahanume Gowda, Shri K.C. Venugopal, Shrimati Ranjeet Ranjan, Dr. P. Venugopal, Shri Kodikunnil Suresh, Shri Dharmendra Yadav and Shri P. Karunakaran.

I know these matters are very much important no doubt. There are two or three matters. But, I think, these matters can be raised through other opportunities. So, I am disallowing the notices.

SHRI K.C. VENUGOPAL (ALAPPUZHA): Madam, farmers' suicide is very much an important matter....(Interruptions)

HON. SPEAKER: All of you are speaking at one time!

...(Interruptions)

SHRI MALLIKARJUN KHARGE (GULBARGA): Shall I tell it?...(Interruptions)

माननीय अध्यक्ष : खड़गे जी, बोलिए।

DR. P. VENUGOPAL (TIRUVALLUR): Madam, I have also given notice.… (Interruptions)

SHRI P. KARUNAKARAN (KASARGOD): Madam, I have also given notice. I should also get a chance.

SHRI MALLIKARJUN KHARGE: All the Members have given the notice.

माननीय अध्यक्ष : करूणाकरण जी, एक मिनट मेरी बात <u>स</u>निए_।

…(<u>व्यवधाज</u>)